NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 67/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

Name of the Company:

Arjundas B Khatri & Ors

V/s.

Pure Pharma Ltd. & Ors.

Section of the Companies Act:

Section 241-242 r/w 130 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. VIJAY ASSUDANI.	A-XVOCATE	RESPONAGNIS.	Dandam.
2. ASHOK MEHITA PC:			- Alexandre
3. Mener P. Varishner PCS AR Joshi	Advocate	Resp. No. 7	Vine.
4 NAUIN PAHWA	AD VOCATE	PETITIONER	the state of the s

ORDER

Learned Advocate Mr. Navin Pahwa i/b Learned PCS Ms. Reema Jain present for Petitioner. Learned Advocate Mr. Vijay Assudhani present for Respondents no. 1 to 3. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 7. Learned PCS Mr. Ashok Mehta present for Respondents no. 4 to 6.

Learned PCS Mr. Ashok Mehta filed Memorandum of Appearance for Respondents no. 4 to 6.

Learned PCS for petitioner sent letter for adjournment on medical exigencies.

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List the matter on 04.09.2017 for final hearing as last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of August, 2017.